



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

OA No. 1688/2015

New Delhi, this the 19th day of December, 2019

**HON'BLE MRS. JUSTICE VIJAY LAKSHMI, MEMBER (J)
HON'BLE MR. PRADEEP KUMAR, MEMBER (A)**

Sunita Sharma @ Sunita Kumari, Age 40 years
Assistant Teacher Nursery, Group 'B'
W/o Sh. Rajesh Kumar Sharma,
R/o A-582/2, Shashtri Nagar,
Delhi-110052

...Applicant

(By advocate : Mr Hemant Kumar for Mr Sumit Kumar)

Versus

1. Govt. of NCT Delhi
Through its Chief Secretary,
3rd Floor, Delhi Secretariat,
Govt. of N.C.T. of Delhi,
Delhi.
2. The Directorate of Education
Through the Director,
Establishment III Branch,
Room No. 222, Old Secretariat,
Govt. of N.C.T. of Delhi.
Delhi-54
3. The Director (Primary Education), MCD,
15th Floor, E Block,
CIVICS Centre,
Jawahar Lal Nehru Marg, Minto Road,
New Delhi-110002
4. North Delhi Municipal Corporation,



Through its Chairman,
CIVIC Centre, Jawaharlal Nehru Marg,
Minto Road, New Delhi-110002

...Respondents

(By advocate : None)

O R D E R (O R A L)

Justice Vijay Lakshmi, Member (J):

Mr Hemant Kumar, proxy counsel appeared for Mr Sumit Kumar, learned counsel for the applicant. Learned counsel for the applicant submits that the applicant does not want to pursue this case further as the relief claimed has already been granted by the respondents. Therefore, this OA may be dismissed as withdrawn.

2. The OA is dismissed as withdrawn.

(Pradeep Kumar)

Member (A)

(Justice Vijay Lakshmi)

Member (J)

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